

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO THIRTEENTH REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Ninth Lok Sabha**

**Legislative Branch-II**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
(Ninth Lok Sabha)

**EIGHTH REPORT**  
(Presented on 22.8.1990)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighth Report.

2. The Committee met on 20 August 1990 for—

I. Examination of the Constitution (Amendment) Bill, 1990 (*Amendment of article 327, etc.*) by Shri Bhogendra Jha under Rule 294(1)(a) of the Rules of Procedure.

II. Classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

*Examination of Constitution (Amendment) Bill*

3. The Committee considered the Bill and arrived at the following findings as a result of their examination of the Bill:—

*Findings of the Committee*

The Constitution (Amendment) Bill, 1990 (*Amendment of article 327, etc.*) by Shri Bhogendra Jha.

The Bill seeks to amend the Constitution with a view to providing for the synchronisation of electoral constituencies with the administrative and developmental units and also provides for the rights and obligations of elected representatives to ensure implementation of plans, projects, etc.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

*Classification and allocation of time to Bills*

4. The Committee then considered classification and allocation of time to forty-three Bills specified in Appendix.

5. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Constitution (Amendment) Bill, 1990 (*Insertion of new articles 23A, 23B and 23C*) by Shrimati Basavarajeswari.
- (2) The Providing of Free Medical and Technical Education Bill, 1990 by Shrimati Basavarajeswari.
- (3) The Constitution (Amendment) Bill, 1990 (*Amendment of articles 341 and 342*) by Shri Ramlal Rahi.
- (4) The Constitution (Amendment) Bill, 1990 (*Insertion of new article 48B, etc.*) by Shri K. Ramamurthy.
- (5) The Representation of the People (Amendment) Bill, 1990 (*Amendment of section 8, etc.*) by Shri Mullappally Ramachandran.
- (6) The Council for Environment Protection Bill, 1990 by Shri Mullappally Ramachandran.
- (7) The Crop Insurance Bill, 1990 by Shri Balasaheb Vikhe Patil.

- (8) The Public Interest Litigation Bill, 1990 by Dr. P. Vallal Peruman.
- (9) The Old Age Pension and Rehabilitation Bill, 1990 by Shri Balasaheb Vikhe Patil.
- (10) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1990 (*Substitution of new section for section 3, etc.*) by Shri Balasaheb Vikhe Patil.
- (11) The Right to Reply in the Press Bill, 1990 by Shri V.N. Gadgil.
- (12) The Abolition of Capital Punishment Bill, 1990 by Shri Yamuna Prasad Shastri.
- (13) The Indian Penal Code (Amendment) Bill, 1990 (*Amendment of section 376*) by Shri Kashiram Rana.
- (14) The Rehabilitation of Victims of Terrorism Bill, 1990 by Prof. K.V. Thomas.
- (15) The High Court at Bombay (Establishment of a Permanent Bench at Kolhapur) Bill, 1990 by Shri Nanasahab Udaysingrao Gaikwad.
- (16) The Constitution (Amendment) Bill, 1990 (*Amendment of article 29, etc.*) by Shri Sudhir Giri.
- (17) The Constitution (Amendment) Bill, 1990 (*Amendment of article 335*) by Shri Harish Rawat.
- (18) The Constitution (Amendment) Bill, 1990 (*Amendment of article 311*) by Shri Chitta Basu.
- (19) The Essential Services Maintenance (Repeal) Bill, 1990 by Shri Chitta Basu.
- (20) The Farmers and Agricultural Workers Benefit Fund Bill, 1990 by Shri Tej Narain Singh.
- (21) The Curtailment of Expenditure on Marriages Bill, 1990 by Shri Prakash Koko Brahmhatt.
- (22) The Ceiling on Income Bill, 1990 by Shri Prakash Koko Brahmhatt.
- (23) The Child Welfare Bill, 1990 by Shri Prakash Koko Brahmhatt.

The Committee further recommend that all the remaining 20 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

#### *Recommendations*

6. The Committee recommend that—

- (i) Shri Bhogendra Jha be permitted to move for leave to introduce his Constitution (Amendment) Bill; and
- (ii) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
August, 20, 1990

*Sravana 29, 1912 (Saka)*

SHIVRAJ V. PATIL,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1990 ( <i>Insertion of new articles 23A, 23B and 23C</i> ) by Shrimati Basavarajeswari.	19 of 1990	A	2 hours
2.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of Tenth Schedule</i> ) by Shrimati Basavarajeswari.	16 of 1990	B	1½ hours
3.	The Providing of Free Medical and Technical Education Bill, 1990 by Shrimati Basavarajeswari.	14 of 1990	A	2 hours
4.	The Doctors and Engineers (Banning of Migration to Foreign Countries) Bill, 1990 by Shrimati Basavarajeswari.	12 of 1990	B	1½ hours
5.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of articles 341 and 342</i> ) by Shri Ramlal Rahi.	48 of 1990	A	2 hours
6.	The Declaration of Assets by Civil Servants Bill, 1990 by Shri K. Ramamurthy.	56 of 1990	B	1½ hours
7.	The Indian Penal Code (Amendment) Bill, 1990 ( <i>Insertion of new Chapter VB</i> ) by Shri K. Ramamurthy.	70 of 1990	B	1½ hours
8.	The Constitution (Amendment) Bill, 1990 ( <i>Insertion of new article 48B, etc.</i> ) by Shri K. Ramamurthy.	62 of 1990	A	2 hours
9.	The Representation of the People (Amendment) Bill, 1990 ( <i>Amendment of section 8, etc.</i> ) by Shri Mullappally Ramachandran.	79 of 1990	A	2 hours
10.	The Council for Environment Protection Bill, 1990 by Shri Mullappally Ramachandran.	80 of 1990	A	2 hours
11.	The Crop Insurance Bill, 1990 by Shri Balasaheb Vikhe Patil.	95 of 1990	A	2 hours
12.	The Public Interest Litigation Bill, 1990 by Dr. P. Vallal Peruman.	89 of 1990	A	2 hours

1	2	3	4	5
13.	The Scheduled Castes and Scheduled Tribes (Recognition of Welfare Associations) Bill, 1990 by Dr. P. Vallal Peruman.	91 of 1990	B	1½ hours
14.	The Old Age Pension and Rehabilitation Bill, 1990 by Shri Balasaheb Vikhe Patil.	92 of 1990	A	2 hours
15.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1990 ( <i>Substitution of new section for section 3, etc.</i> ) by Shri Balasaheb Vikhe Patil.	96 of 1990	A	2 hours
16.	The Right to Reply in the Press Bill, 1990 by Shri V.N. Gadgil.	81 of 1990	A	2 hours
17.	The Abolition of Capital Punishment Bill, 1990 by Shri Yamuna Prasad Shastri.	86 of 1990	A	2 hours
18.	The Prevention of Social Disabilities Bill, 1990 by Shri Kashiram Rana.	83 of 1990	B	1½ hours
19.	The Advocates' Welfare Fund Bill, 1990 by Shri Kashiram Rana.	88 of 1990	B	1½ hours
20.	The Indian Penal Code (Amendment) Bill, 1990 ( <i>Amendment of section 376</i> ) by Shri Kashiram Rana.	84 of 1990	A	2 hours
21.	The Rehabilitation of Victims of Terrorism Bill, 1990 by Prof. K.V. Thomas.	87 of 1990	A	2 hours
22.	The High Court at Bombay (Establishment of a Permanent Bench at Kolhapur) Bill, 1990 by Shri Nanasaheb Udaysingrao Gaikwad.	78 of 1990	A	2 hours
23.	The Constitution (Amendment) Bill, 1990 ( <i>Omission of article 370</i> ) by Shri Kashiram Rana.	76 of 1990	B	1½ hours
24.	The Constitution (Amendment) Bill, 1990 ( <i>Substitution of new Schedule for Eighth Schedule</i> ) by Shri Satyagopal Misra.	110 of 1990	B	1½ hours
25.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1990 ( <i>Amendment of the Schedule</i> ) by Shri K.S. Rao.	112 of 1990	B	1½ hours

1	2	3	4	5
26.	The Freedom of Religion Bill, 1990 by Shri Yadendra Dutt.	111 of 1990	B	1½ hours
27.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of article 29, etc.</i> ) by Shri Sudhir Giri.	118 of 1990	A	2 hours
28.	The Architects (Amendment) Bill, 1990 ( <i>Amendment of section 25</i> ) by Shri Harish Rawat.	117 of 1990	B	1½ hours
29.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of article 335</i> ) by Shri Harish Rawat.	113 of 1990	A	2 hours
30.	The Provision of Employment Bill, 1990 by Prof. Mahadeo Shiwankar.	119 of 1990	B	1½ hours
31.	The Forest (Conservation) Amendment Bill, 1990 ( <i>Amendment of section 2, etc.</i> ) by Prof. Mahadeo Shiwankar.	121 of 1990	B	1½ hours
32.	The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1990 by Prof. Mahadeo Shiwankar.	122 of 1990	B	1½ hours
33.	The Constitution (Amendment) Bill, 1990 ( <i>Insertion of new article 31</i> ) by Prof. Mahadeo Shiwankar.	123 of 1990	B	1½ hours
34.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of article 311</i> ) by Shri Chitta Basu.	114 of 1990	A	2 hours
35.	The Essential Services Maintenance (Repeal) Bill, 1990 by Shri Chitta Basu.	116 of 1990	A	2 hours
36.	The Farmers and Agricultural Workers Benefit Fund Bill, 1990 by Shri Tej Narain Singh.	90 of 1990	A	2 hours
37.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of article 48, etc.</i> ) by Shri Guman Mal Lodha.	82 of 1990	B	1½ hours
38.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of Eighth Schedule</i> ) by Shri Guman Mal Lodha.	75 of 1990	B	1½ hours
39.	The Architects (Amendment) Bill, 1990 ( <i>Amendment of section 25</i> ) by Shri P.R. Kumaramangalam.	85 of 1990	B	1½ hours

1	2	3	4	5
40.	The Curtailment of Expenditure on Marriages Bill, 1990 by Shri Prakash Koko Brahmhatt.	115 of 1990	A	2 hours
41.	The Ceiling on Income Bill, 1990 by Shri Prakash Koko Brahmhatt.	120 of 1990	A	2 hours
42.	The Constitution (Amendment) Bill, 1990 ( <i>Amendment of article 124, etc.</i> ) by Shri Prakash Koko Brahmhatt.	127 of 1990	B	1½ hours
43.	The Child Welfare Bill, 1990 by Shri Prakash Koko Brahmhatt.	126 of 1990	A	2 hours